

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.4012 of 2026

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Bhartiya Nyaypriya Nagrik Parishad

... .. Petitioner/s

Versus

The State of Bihar & Ors.

... .. Respondent/s

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Appearance :

For the Petitioner/s : Mr. Vikash Kumar Pankaj, Advocate

For the State : Mr. P.K. Verma, Sr. Advocate, AAG-3

For the Resp No. 14 : Mr. Sanjay Kumar Ghosarvey, AC to AAG-3

For the Resp No. 14 : Mr. Surendra Pd. Singh, Advocate

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CORAM: HONOURABLE THE CHIEF JUSTICE

and

HONOURABLE JUSTICE SMT. SONI SHRIVASTAVA

ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

5 18-06-2026

Mr. P.K. Verma, learned Senior counsel, represents all the State-respondents and seeks to file the report in the form of an affidavit.

2. Mr. Surendra Pd. Singh, learned counsel appearing on behalf of the Respondent No. 14, also seeks to file report in the form of an affidavit.

3. Let this matter come up after six weeks i.e. on 30.07.2026, and in the interregnum, let all the reports be filed.

(Meenakshi Madan Rai, CJ)

(Soni Shrivastava, J)

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